

BEFORE THE NATIONAL GREEN TRIBUNAL, SITTING AT PUNE

FORM FOR CERTIFIED COPY

[SEE RULE 28]

.....

Applicant(s)/Appellant(s)

VERSUS

.....

Respondent(s)

APPLICATION FOR GRANT OF CERTIFIED COPIES

1. Name and Address of the Applicant :

2. Whether the applicant is a party to the case :
(If not, purpose for which the copy is required)

3. Whether the case is pending or disposed :

4. Description with date of the documents of which copy
is applied for :

5. No. of copies required and nature of application :
(Whether urgent or ordinary)

6. Details of the charges remitted for certified copies :

Dated this the _____ date of _____ 20_____

Signature of the Applicant/Appellant/Respondent

Legal Practitioner for the Applicant/Appellant/Respondent

For Office Use

Granted / Rejected

Additional copying charges payable / paid and details thereof.

[Initials of the Officer in-charge]

BEFORE THE NATIONAL GREEN TRIBUNAL, SITTING AT PUNE

FORM NO. VI
[SEE RULE 29]

APPLICATION / APPEAL NO. OF

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Applicant(s)/ Appellant(s)

Versus

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Respondent(s)

APPLICATION FOR INSPECTION OF DOCUMENTS/RECORDS

I hereby apply for grant of permission to inspect the documents / records in the above case. The details are as follows :-

1. Name and address of the person seeking inspection :
2. Whether he is a party to the case/ his legal practitioner of the party :
3. Details of the papers / documents sought to be inspected :
4. Reasons for seeking the inspection :
5. The date and duration of the inspection sought :
6. Whether any fee is payable and if so, the mode of payment :

Place :

Date :

APPLICANT

Office use:

Granted / Rejected inspection for _____ hours on _____.

Registrar, NGT